

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-52/2006/7776/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Lal,
Member, MACT,
Nagaon.

Dated Guwahati, the 14th September, 2022

Sub:- **Station leave.**

Ref:- Letter No. MACT/N/2267 dated 09.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the hired vehicle of the establishment, at own cost, from the evening of 09.09.2022 till the morning of 12.09.2022.** The i/c District and Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/7777-78/A, dated , 14-09-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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